

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 09.07.2019 (TUESDAY)
COURT -III
10:30 AM

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial) and Hon'ble Mr. Balvinder Singh, Member (Technical).

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 20 of 2019	Alliance Commodities Pvt Ltd Vs. Office of Registrar of companies, West Bengal	Aaditya A. Pande	Vikram Singh

For Admission (After Notice)

2.	Comp. App. (AT) No. 405 of 2018	Pr. Commissioner of Income Tax Vs. Registrar of Companies, Delhi & Ors.	Zoheb Hossain	P.S. Singh
3.	Comp. App. (AT) No. 22 of 2019	Jaishree Dealcomm Pvt. Ltd. Vs. ROC, West Bengal	Anil K. Dubey	

For Hearing (Part Heard)

4.	Comp. App. (AT) (Ins) No. 28 of 2019	Gouri Prasad Goenka Vs. Punjab National Bank & Anr.	Pramod B. Agarwala	Rajesh Kumar Gautam-R1 Vikram Hegde-R2
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For Hearing

5.	Comp. App. (AT) No. 20 of 2018	M/s. Hyderabad Pollution Controls Ltd. & Ors. Vs. S. Radhakrishnan & Anr.	Saurabh Jain	S.V. Rama Krishna
6.	Comp. App. (AT) No. 343 of 2018	Universal Heat Exchangers Ltd. Vs. K. Ramakrishnan	K.S. Ravichandran, S. Manjuladevi	Aditya Verma
7.	Comp. App. (AT) No. 394 of 2018	Medeor Hospitals Ltd V/s Registrar of Companies, NCT, Delhi & Haryana	Pankaj Yadav	P.S. Singh
8.	Comp. App. (AT) No. 104 of 2019	Bharat Raut & Ors. Vs. Madhu Silica Pvt Ltd & Ors.	Aaditya A. Pande	Saurabh Kalia-R1&7

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By Order
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Registrar